

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**LD-VC-CRI-54/2020**

Chinedu Onyedinma

... Petitioner.

Versus

State and anr.

... Respondents.

Shri K. Poulekar, Advocate for the petitioner.

Shri S. Dhargalkar, Addl. Public Prosecutor for the respondents.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date: 25<sup>th</sup> September, 2020.**

**P.C.**

The learned counsel for the petitioner reports to the Court that trial Court took up the matter yesterday and informed the respective counsel that it would be passing the order in the matter. In this context, the petitioner's counsel further informs the Court that the trial Court has not fixed any date as yet for passing the orders.

2. Post the matter on 16.10.2020

**DAMA SESHADRI NAIDU, J.**

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